

R.O.C.No.30/2015-Con.B2

DISTRICT JUDGES
PROMOTION,
TRANSFER & POSTINGS

NOTIFICATION No. 167 / 2015

Thiru N.Sivathanu, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service, as Sub Judge, Yanam, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service, vide Order No. 2723/2/2015-LD, Law Department, dated 11.09.2015 of Government of Puducherry and promoted as District Judge (Entry Level) on *ad hoc* basis, in the Tamil Nadu State Judicial Service, under 65% quota, vide G.O.(D).No.225, Public (Special-A) Department, dated 11.6.2015 and appointed on transfer as II Additional Principal Judge, Family Court, Chennai in G.O.(D).No.747, Home (Courts.II) Department, dated 13.10.2015, is posted as II Additional Principal Judge, Family Court, Chennai vice Ms.R.Kalaimathi, transferred.

HIGH COURT, MADRAS.
DATED: 30.10.2015.

Sd/-
REGISTRAR GENERAL

R.O.C.No.30/2015-Con.B2

OFFICIAL MEMORANDUM

Sub:Courts and Judges – District Judges – Promotion, Transfer and postings -
Notification issued - Joining instructions – Issued.

- Ref: 1. High Court's Notification No.130 / 2015, dated: 26.08.2015.
2. High Court's Official Memorandum in R.O.C.No.30/2015- Con.B2, dated
26.08.2015.
3. High Court's Official Memorandum in R.O.C.No.30/2015- Con.B2, dated
11.09.2015.
4. High Court's Notification No.167 / 2015, dated: 30.10.2015.

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Thiru N.Sivathanu, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Sub Judge, Yanam, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service and promoted as District Judge (Entry Level), on ad-hoc basis and posted as II Additional Principal Judge, Family Court, Chennai, in the High Court's Notification 4th cited above, is required to hand over charge of his post to his successor and then take charge of the post of II Additional Principal Judge, Family Court, Chennai from Ms.R.Kalaimathi, II Additional Principal Judge, Family Court, Chennai,, immediately, without availing full joining time.

On relief, Ms.R.Kalaimathi, who has been transferred and posted as Sessions Judge, Mahalir Neethimandram, Chennai, in the High Court's Notification 1st cited above, is required to take charge of the post of Sessions Judge, Mahalir Neethimandram, Chennai, immediately, on the same day.

**HIGH COURT, MADRAS.
DATED :30.10.2015.**

**Sd/-
REGISTRAR GENERAL**